## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 27/07/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/134/ (IB)/2017

NAME OF THE PETITIONER(S)

: DECCAN EVENT MANAGEMENT PVT LTD

NAME OF THE RESPONDENT(S)

: LAND MARVEL CONSTRUCTION INDIA PVT LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

**DESIGNATION** 

**SIGNATURE** 

REPRESENTATION BY WHOM

27/7/2019
27/7/2019
27/7/2019

## **ORDER**

Shri K R Govindaraj, Counsel for petitioner present. Shri Palaniappan, representing the respondent stating that he is one of the Directors of the company present. He submitted that the respondent is making all efforts to settle the matter and sought time for the same. Time extended at request for reporting the final outcome of the settlement talks. Put up on 16.08.2017 at 10.30 A.M.

(K. Anantha Padmanabha Swamy) Member (Judicial)

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